

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S MAURYA MANPOWER SERVICES PRIVATE LIMITED

Sl. No.	Particulars	Details
1.	Name of Corporate Debtor	Maurya Manpower Services Private Limited
2.	Date of incorporation of Corporate Debtor	29/05/1997
3.	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies, Patna
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U74910BR1997PTC007952
5.	Address of the registered office and principal office (if any) of Corporate Debtor	Maurya Patna, South Gandhi Maidan, Patna-800001, Bihar
6.	Date of closure of Insolvency Resolution Process	06/07/2022
7.	Liquidation commencement date of Corporate Debtor	06/07/2022
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Anang Kumar Shandilya Registration No: IBBI/IPA-002/IP-N00882/2019-20/12826
9.	Address and e-mail of the Liquidator, as registered with the Board	Address: T9, 1904, Exotica Dreamville, Sector 16C, Greater Noida West, Gautam Buddha Nagar - 201318, Uttar Pradesh Email: csanang@gmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator	Address: Maurya Patna, South Gandhi Maidan, Patna 800001, Bihar Email: liquidation.mms@gmail.com
11.	Last date for submission of claims	05/08/2022

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the **M/S MAURYA MANPOWER SERVICES PRIVATE LIMITED** on **06/07/2022**.

The stakeholders of **M/S MAURYA MANPOWER SERVICES PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **05/08/2022**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 07/07/2022
Place: Patna



Anang Kumar Shandilya
Anang Kumar Shandilya
Liquidator

Reg. No: IBBI/IPA-002/IP-N00882/2019-20/12826